

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 2805
TO BE ANSWERED ON 15th MARCH, 2016

FOOD SUBSIDY

2805. SHRI C.R. CHAUDHARY:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the total amount of subsidy provided on the foodgrains during each of the last three years;
- (b) the percentage increase in the amount of subsidy on foodgrains during the said period; and
- (c) the quantity of subsidised foodgrains released from Central pool to all the States including Rajasthan for distribution under Public Distribution System during the said period, State-wise?

A N S W E R

MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI RAM VILAS PASWAN)

(a) & (b): The amount of food subsidy released and percentage increase thereof during the last three years is as under:

Year	Subsidy released (Rs. in crores)	Percentage increase from previous year (in %)
2012-13	84554.00	16.83
2013-14	89740.02	6.13
2014-15	113171.16	26.11

(c): A statement on food grains allocated from the Central pool to States/Union Territories (UTs) under Targeted Public Distribution System (TPDS) during the last three years is at Annexure.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE UNSTARRED QUESTION NO. 2805 DUE FOR ANSWER ON 15.03.2016 IN THE LOK SABHA

Allocation of foodgrains for the years 2012-13 to 2014-15 under Targeted Public Distribution System (TPDS)

(in thousand tons)

SI. No.	STATES/UTs	2012-13	2013-14	2014-15
1	Andhra Pradesh	4148.63	4134.386	2846.59
2	Arunanchal Pradesh	109.455	109.148	109.259
3	Assam	2103.923	2027.65	2032.922
4	Bihar	4799.48	4305.004	4914.9
5	Chhattisgarh	1695.17	1399.587	1337.466
6	Delhi	630.284	586.258	356.693
7	Goa	66.716	66.716	66.882
8	Gujarat	2428.035	2247.68	2252.713
9	Haryana	823.68	693.008	795
10	Himachal Pradesh	578.893	557.384	507.996
11	Jammu & Kashmir	827.499	813.244	814.048
12	Jharkhand	1674.017	1542.236	1545.679
13	Karnataka	3078.269	2696.328	2542.657
14	Kerala	1780.024	1591.856	1595.239
15	Madhya Pradesh	3259.37	3059.34	3194.247
16	Maharashtra	5320.103	5217.195	4527.492
17	Manipur	184.063	183.682	184.293
18	Meghalaya	202.613	202.613	203.096
19	Mizoram	79.893	75.354	75.428
20	Nagaland	144.201	136.386	136.522
21	Odisha	2651.819	2444.778	2449.542
22	Punjab	865.703	816.932	870.12
23	Rajasthan	2447.198	2671.956	2791.572
24	Sikkim	48.018	47.578	47.629
25	Tamil Nadu	4272.698	4095.75	4101.138
26	Telangana*	-	-	1295.718
27	Tripura	340.653	325.862	326.2
28	Uttar Pradesh	8246.955	8087.399	8105.48
29	Uttarakhand	657.861	550.18	551.383
30	West Bengal	4513.663	4254.348	4263.86
31	A&N Islands	36.166	36.166	36.197
32	Chandigarh	38.544	37.616	31.212
33	D&N Haveli	11.846	11.846	11.874
34	Damen & DIU	5.92	5.92	5.9321
35	Lakshadweep	6.85	4.85	4.853
36	Puducherry	66.754	66.754	66.908
	TOTAL	58144.966	55102.990	54998.740

Note: Above allocation includes allocation made under the National Food Security Act, 2013 (NFSA), addl. APL allocation and ad-hoc additional BPL allocation. For the year 2012-13, allocation also includes allocation made for the poorest district.

* On reorganization of erstwhile Andhra Pradesh, the State of Telangana was created in the year 2014-15 from which the allocation was started to the State.
